

do not know exactly about this particular thing, but it was so fantastic and so ridiculous that we did not think it necessary to contradict it in the Press. But as the hon. Member put a question, I had better answer it.

**Shri Hem Barua:** Have our Government drawn the attention of the Pakistan Government to this slanderous propaganda which is against the terms of the Nehru-Liaquat Pact?

**Shri Jawaharlal Nehru:** It is not only a question of the so-called Nehru-Liaquat Ali Pact, but also of various agreements arrived at under the auspices of the United Nations Commission for India and Pakistan, where it is laid down specifically that there should not be attempts of this kind to increase tension between the countries, to which Pakistan agreed and we agreed. That has been repeatedly broken by Pakistan. We have drawn their attention to this on many occasions.

**Shri E. E. Chettiar:** Will Government bring it to the notice of the Pakistan authorities in order to prevent such misleading reports appearing in the Pakistan Press?

**Shri Jawaharlal Nehru:** No, Sir. We do not propose to bring this matter before them. We have done so on many occasions.

**Shri Hem Barua:** Is anything being done to counteract the evil effects of this propaganda in other countries of the world in the international sphere? The Pakistan Press is indulging in slanderous propaganda against us. The germs of this propaganda reach the international sphere—I mean other countries—and some sort of feeling is created there. Do we try to counteract the evil effects of this propaganda in those countries as well?

**Shri Jawaharlal Nehru:** We try to counteract it in the sense of putting the true facts and contradicting wrong statements. That, of course, is done. But what effect it produces in the minds of others often depends on those

minds being conditioned previously in a particular way.

**Shri Hem Barua:** Are those conditions in our favour?

**Mr. Speaker:** We will proceed to the next item of business.

## WRITTEN ANSWERS TO QUESTIONS

### Plantation Companies

\*83. **Shri Warrior:** Will the Minister of Finance be pleased to lay on the Table a statement showing

(a) the profits made by the foreign-owned and also foreign operated Plantation Companies in India during 1954-55, 1955-56 and 1956-57; and

(b) the amount remitted overseas during each of these years?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) and (b). The information is being collected and will be laid on the Table of the House as soon as possible.

### Foreign Sweepstakes, and Lotteries

\*84. **Shri Wodeyar:** Will the Minister of Home Affairs be pleased to state:

(a) the number of foreign bodies that are running or operating race-sweepstakes and sport pools raffles and lotteries and other prize competitions in India; and

(b) the foreign exchange lost or gained in this score annually?

**The Deputy Minister of Home Affairs (Shrimati Violet Alva):** (a) and (b). Information is being collected and will be laid on the table of the House when received.

### Production of Mica

\*85. **Shrimati Ila Palchoudhary:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that production of Mica in India has increased in recent years;

(b) if so, to what extent;